

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7266/2022

(Arising out of impugned final judgment and order dated 17-11-2021 in CRLA No. 1706/2004 passed by the High Court of Judicature at Allahabad)

BIHARI

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 101053/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 101054/2022 - EXEMPTION FROM FILING O.T.)

Date : 30-09-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Amit singh, Adv.
Mr. Gitanjali Tripathy, Adv.
Mr. Aviral Kashyap, AOR

For Respondent(s) Mr. Divyanshu Sahay, Adv.
Mrs. Rachna Gupta, AOR

Mr. Saurabh Pandey, Adv.
Mr. Parantap Singh, Adv.
Mr. Gaurang Bhushan, Adv.
Mr. Rohit Khare, Adv.
Mr. Vivek Tiwari, Adv.
Ms. Priyanka Dubey, Adv.
Dr. Vinod Kumar Tewari, AOR

UPON hearing the counsel the Court made the following
O R D E R

List this matter after Dussehra vacation.

(SONIA GULATI)
SENIOR PERSONAL ASSISTANT

(ANJU KAPOOR)
COURT MASTER (NSH)